(b) if so, whether any report has been submitted by the Committee;

(c) if so, what are the recommendations; and

(d) the action taken thereon?

The Minister of Education (Dr. K. L. Shrimali): (a) The Assessment Committee has examined the replies received to the questionnaire on the working of Basic Schools sent to the schools and the training institutes and has also visited the basic schools of Delhi.

(b) The report is being drafted.

(c) and (d). Do not arise.

All-India Scientific Service

11. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the progress made by the Scientific Personnel Committee in finalising its conclusions on an All-India Scientific Service in the country;

(b) the salient features of the Committee's recommendations; and

(c) the action taken by Government thereon?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Rabir): (a) The Committee has not yet been able to complete its work but expects to finalise its recommendations by August, 1962.

(b) and (c). Do not arise.

Tax Items

72. Shri Hanumanthaiya: Will the Minister of Finance be pleased to state:

(a) the number of tax items, under which the Union Government collects its income; and

(b) whether a list of such items drowing:

(i) the income from each item; 186(Ai)YSD-3.

- (ii) the number of employees employed under each item; and
- (iii) the collection expenditure under each item (i.e., what it costs to collect each tax by way of salaries, establishment charges, contingency, T.A. and D.A. etc.),

Will be laid on the Table?

The Minister of Finance (Shrt Morarji Desai): (a) and (b) (i). The attention of the hon. Member is invited to Annexure III of the Explanatory Memorandum on the Budget of the Central Government for 1962-63 which was presented to Parliament in March last.

(b) (ii) The sanctioned strength of each of the Departments including the ministerial establishment as on the dates shown against each is given below:

- (a) Income-tax-19,209 as on 31st December, 1961.
- (b) Central Excise-32,137 as on 1st April, 1962.
- (c) Customs-5,225 as on 1st April, 1962.

(b) (iii) The figures of expenditure on the collection of each tax are given in Annexure III of the Explanatory Memorandum on the Budget of the Central Government for 1962-The staff of the Income-tax 63. Department is employed on the collection of all the direct taxes and no separate staff is employed exclusively for the collection of any of the direct taxes. It is, therefore, not possible to furnish the figures of expenditure incurred by way of salaries, establishment charges, contingencies, T.A. and D.A. etc., in respect of each direct tax.

Paid up Policies of L.L.C.

73. Shri Balkrishaa Wasaik: Will the Minister of Finance be pleased to state:

(a) the number and amount of paid up policies of various types of the